

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3344
ANSWERED ON:31.08.2012
REPAIR OF AIRSTRIPS IN MADHYA PRADESH
Guddu Shri Premchandra

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of funds provided for repair/maintenance of airstrips in various States of the country including Madhya Pradesh during each of the last three years and the current year, State-wise;
- (b) whether despite carrying out repair work, these airstrips are still in a very poor state;
- (c) if so, the reaction of the Government thereto;
- (d) whether the State Governments have given these airstrips on lease to the private companies;
- (e) if so, the details thereof, State-wise along with the rules under which these have been given on lease; and
- (f) the action taken/proposed to be taken by the Government in this regard, Statewise?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): Details are given as per Annexure I & II.

(b)&(c): No, Madam. Airstrips managed by Airports Authority of India (AAI) are governed by maintenance schedule duly documented in `Works Manual`. Regular maintenance are being carried out accordingly and always kept fit for operations.

(d): This Ministry is not having the details whether State Governments have given any airstrip(s) belonging to them on lease to private companies. AAI has not given on lease or otherwise any airstrip to private company.

(e)&(f): No comments in view of the (d) above.